

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. No. 130 /2014

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (T) Shri S.Vijayaraghavan**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25th November, 2016, 10.30 A.M

Name of the Company		Bakul Keshavlal Chandaria. -Versus- CESC Limited.	
Under Section		59	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. CS DEEPAK KUNAR KHAITAN
PRACTISING COMPANY SECRETARY

PETITIONER

Deepak Kunar
25/11/16

ORDER

The Pr. Co. Secretary on behalf of the Petitioner is present. No one from the respondent's side is present. The Ld. Pr. Co. Secretary informed that he has incorporated necessary amendments in the petition. The Pr. Co. Secretary is directed to serve a copy of the amended petition upon the newly added respondents as also the R-1 and file proof of such service.

Heard the argument of the Ld. Counsel for the petitioner relating to CA No.1113/2016. The application has been filed for amendment of the petition whereby it is submitted to delete the Relief 8(b) from the Relief Clause of C.P.

The petitioner has submitted that formal request to the respondent company relating to transfer of shares has not been made to the company. So, before a reply or refusal from the company, no such relief can be sought. At this stage he wants to delete the relief 8(b) from C.P. and after completing the formalities he will take necessary steps. Objection/reply filed by the respondent is of formal nature. By the proposed amendment the petitioner wants to get relief as he has explained in the petition. It is the petitioner's prerogative to delete any one of the relief which he has to take. No one from the respondent's side is present to oppose this application. In the circumstances we hereby allow C.A.1113/2016. The petitioner is directed to amend the petition by incorporating the amendments and file the amended petition within 15 days.

List on 06.01.2017 for further hearing for disposal of C.P.


(VIJAI PRATAP SINGH)
MEMBER (J)

S. Vijayaraghavan
(S. VIJAYARAGHAVAN)
MEMBER (T)